

APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003

Dated: 9th May,2025

NOTICE

Sub.: Mandatory Registration on e-Filing Portal and Submission of Appeals/Petitions via e-Filing mode

With a view to streamline the filing process, enhance efficiency, and ensure better case management, as per APTEL's notifications dated 27.11.2024 and 04.12.2024, it is requested that all Appeals/ Review Petitions/Execution Petitions/Contempt Petitions, preferably be filed through e-filing mode, as APTEL envisions eventual movement towards paperless courts.

All learned advocates and litigants are once again requested to ensure their registration on the e-Filing Portal, if not done.

The Standard Operating Procedure (SOP) for e-Filing is available on the official website of APTEL. All users are advised to thoroughly read the SOP to facilitate smooth and efficient use of the e-Filing system.

This initiative is part of APTEL's ongoing efforts to promote, accessibility, and efficiency in the judicial process.

Sd/-Registrar

To:

All Ld. Advocates

Copy to:

PPS to Hon'ble Chairperson
PPS/PS to Hon'ble Technical Members
PS to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
All Notice Boards

Shri Jatin Chawla, Assistant

Shri Dhruy, Office Assistant (IT)- for uploading on APTEL website